

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH,  
AT KOLKATA

Original Application No.18/2025/EZ

In the matter of:-

Ramesh Prasad Rawat

...Applicant

-Versus-

The State of Bihar & Ors.

...Respondents

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Date: 28-05-2025

Place: Chapra, Saran, Bihar

Filed by:

*Surendra Kumar*  
Advocate

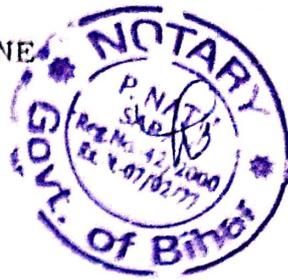
Surendra Kumar  
Advocate

X

X

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH, AT KOLKATA

Original Application No.18/2025/EZ



In the matter of:-

Ramesh Prasad Rawat

*Aman Samal*  
Address: R.B. Das  
Solemnly affirms before me on 20/5/25

60  
20/5/25

...Applicant

-Versus-

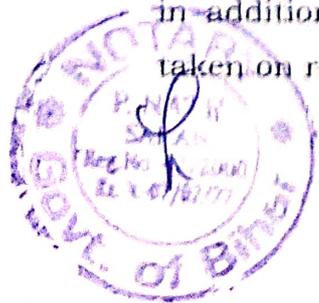
The State of Bihar & Ors.

...Respondents

FINAL INSPECTION REPORT IN FORM OF AFFIDAVIT BY THE DISTRICT  
MAGISTRATE, CHAPRA (SARAN).

I AMAN SAMAL son of R. B. DAS aged 37 years, by occupation-  
Government service, working for gain at the Office of District Magistrate,  
Chapra (Saran), Bihar, do hereby solemnly affirm and submit as follows:

1. That I am holding the post of District Magistrate, Saran and I have made myself acquainted with the facts and circumstances of the instant Original Application and have gone through the documents pertaining to the subject matter of the instant Application and I am competent to file the instant Affidavit before this Hon'ble Tribunal vide an Authorization granted in my favour by the District Magistrate, Saran.
2. That the Answering Respondent states that vide a Solemn order dated 25.03.2025, the National Green Tribunal, Eastern Bench directed the Respondent No. 1 i.e The State of Bihar to file the Final Inspection Report in addition to the Interim Inspection Report already filed which was taken on record by the Hon'ble Tribunal.



3. That as per the directions passed in the said Solemn Order dated 25<sup>th</sup> March, 2025, the Joint Committee constituted of the representatives of the District Magistrate, Saran, Bihar State Pollution Control Board, and Central Pollution Control Board, conducted the inspection of alleged site on 27.12.2024, wherein it recorded its findings and observations as follows:

"C. Findings and Observations

1. Buffer Zone Compliance SWM Rules, 2016

The joint committee verified compliance with buffer zone requirements from various Setups:

- i. Dabra River: 226.94 meters, the complainant claimed that the river is just 15 meters away from. dumpsite;
- ii. Borewell of nearest Domestic Household: 303 meters
- iii. Religious Structure: 515.8 meters.
- iv. The distances of said Setup/ structures were found to be in compliance with the siting criteria of the SWM Rules 2016. However, moderate odor was found during the site visit, indicating inadequate odor management...".

4. That the Answering respondent further states that the water samples were taken from the alleged site the results of which are reproduced in the Report:

"Environmental Monitoring

Ground water samples were collected from the borewell belonging to the premises of Sh. Sanjay Kumar Sah, Saran (PIN-841311) on 27.12.2024. The sampling location's GPS coordinates are



25.88137531, 84.90921862. The analysis was conducted by the Central Laboratory, BSPCB. Patna Laboratory Reference No. 2327).

The analysis reveals that while most physicochemical parameters are within acceptable limits as per IS 10500:2012 standards, the microbiological contamination (Total and Fecal Coliform) significantly exceeds the safety standards for drinking water. This contamination could be attributed to seepage from the nearby waste dump site & Open defecation which pose a public health concern.”

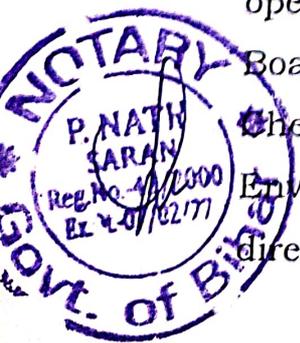
5. That the Answering Respondent further submits that various stakeholders were also consulted during the inspection:

The following stakeholders were present during the inspection:

- Sh. Ramesh Prasad, Complainant
- Sh. Sanjeev Kumar & Others Villagers
- Sh. Goutam Sah. Mukhia, Gram Panchayat-Katsa (Amnour)
- Dr. Shashank Kumar, Medical Officer. Arna PHC. Amnour
- Sh. Indu Bhushan, Advocate, Nagar Nigam. Chapra.

The villagers expressed their preference for relocating the dumpsite, which warrants careful consideration in future planning decisions.

6. That the Answering Respondent further states The dump site is operating without consent from the Bihar State Pollution Control Board the Nagar Nigam, Chhapra has submitted: KML file checklist (Annexure-III) to BSPCB, BSPCB has advised obtaining Environmental Clearance from SEIAA Bihar. BSPCB issued directions dated, 21 August, 2024 under Section 31A of the Air



(Prevention and Control of Pollution) Act, 1981 and Section 33A of the Water (Prevention and Control of Pollution) Act, 1974.

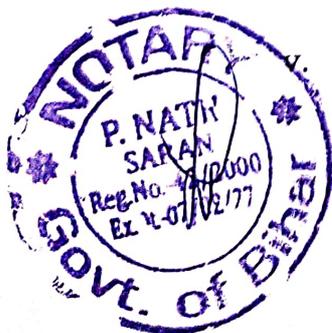
7. That the respondent as the Nodal Officer states that vide the Final inspection the joint committee would like to bring on record the following recommendations / steps that needs to be immediately taken by the Nagar Nigam, Chapra (Saran) inter alia as follows:

"...D. Recommendations:

In view of the above observation, the following recommendations are provided:

- i. No further dumping of the solid waste at the alleged site may be allowed.
- ii. The site inspection and analysis report of ground water reveal significant environmental violations requiring immediate intervention by respective agencies.
- iii. For public health protection, authorities should issue a water quality advisory, provide alternative water supply sources, and implement a comprehensive health monitoring system for affected populations.
- iv. To address the moderate odor issues, an odor management system should be implemented immediately. This should include daily application of approved deodorizing agents following a schedule.

Based on the groundwater analysis, health impact assessment and stakeholder feedback, the dump site should be relocated following a comprehensive site selection process considering environmental, social, and economic factors with proper geological assessments and in compliance with SWM



Rules 2016 and EIA Notification, 2006 and subsequent amendments.”

Copy of the Final Inspection Report dated 19.05.2025, is annexed herewith and marked as **Annexure 'A'**.

- 8. That the District Magistrate, Saran is also taking step sand undertakes to comply all orders passed by this Hon'ble Tribunal and the respondent is willing to abide by the order/s direction/s passed by this Hon'ble Tribunal.
- 9. The statements made in paragraph nos. 1 to 6 & 8 & 9 are true to my knowledge, those made in paragraph no, 7 are true to my information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Tribunal.

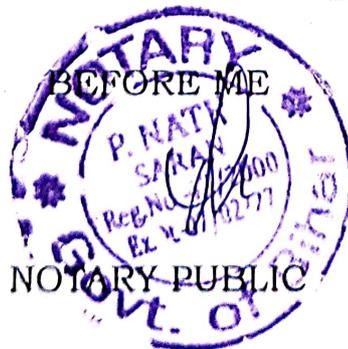
Prepared at my office  
*Suresh Kumar*  
Advocate

Advocate

*Aman Sami*  
DEPONENT

Identified by me

*Sushant Shekhar*  
Advocate 28/5/25 -  
Enrolment no.





**Inspection Report of the Dump Site in the Vicinity of Erstwhile Marhaura Sugar Mill, Chapra Nagar Nigam, District Saran, Bihar, carried out by the joint committee constituted in compliance to Hon'ble NGT Matter OA No.1315/2024/PB.**

**A. Background**

The Hon'ble NGT Principal Bench, New Delhi, registered the matter on the complaint filed by Sh. Ramesh Prasad Singh (Village: Ram Chak, PO: Katsa, Dist: Saran, Bihar-841311) as OA 1315/2024/PB and passed an order directing the constitution of a joint committee. The committee was directed to carry out an inspection of the dump site at erstwhile Marhaura Sugar Mill, Chapra Nagar Nigam, and to submit a factual report before the Hon'ble NGT.

**B. Committee Composition and Inspection Details**

The joint committee, comprising of representatives from the District Magistrate, Saran, Bihar State Pollution Control Board and Central Pollution Control Board, conducted the inspection of alleged site on December 27, 2024. Following Officials were present during inspection:

- i. Sh. Mukesh Kumar, Additional Collector, Saran
- ii. Sh. Ashok Kumar, ASO, Regional Office, Muzaffarpur, BSPCB
- iii. Sh. Nalini Mohan Singh, Scientist, BSPCB, Patna
- iv. Sh. Debabrata Das, Scientist-B, CPCB, Kolkata

**C. Findings and Observations**

**1. Buffer Zone Compliance - SWM Rules, 2016**

The joint committee verified compliance with buffer zone requirements from various Setups:



Feature/Setups	Measured Distance by the committee	Required Buffer	Compliance Status	Notes
Water Body (Dabra River)	226.94 meters	100 meters	Compliant	Complaint claimed 15m distance
Borewell/Groundwater Source	303 meters	200 meters	Compliant	From nearest domestic household
Religious Structure	515.8 meters	200 meters	Compliant	

\* Based on Solid Waste Management Rules, 2016 requirements

The GPS tagged arial distance measurement is enclosed herewith Annexure-I.

The distances of said Setup/ structures were found to be in compliance with the siting criteria of the SWM Rules 2016. However, moderate odor was found during the site visit, indicating inadequate odor management.

## 2. Legacy Waste Management Status:

- Total Legacy Waste Quantified: 2,47,500 MT (From November 14, 2023 to December, 26, 2024)
- Processed Waste Volume: 95,000 MT (From November 14, 2023 to December 26, 2024)
- Remaining to be Processed: **1,52,500 MT.**

The Log Book of the Legacy Waste is enclosed as **Annexure-II.**

The Chapra Nagar Nigam selected the site for potential landfill development. However, they began processing legacy waste without implementing necessary preventive measures or obtaining statutory compliance. As per Rule 22 of the Solid Waste Management Rules, legacy waste remediation was to be completed by April 7, 2021. The ongoing processing is beyond

this deadline constitutes a noncompliance of the SWM Rules, 2016.

### 3. Environmental Monitoring

Ground water samples were collected from the borewell belonging to the premises of Sh. Sanjay Kumar Sah, Saran (PIN-841311) on 27.12.2024. The sampling location's GPS coordinates are 25.88137531, 84.90921862. The analysis was conducted by the Central Laboratory, BSPCB, Patna (Laboratory Reference No. 2327).

#### Water Quality Analysis Results vs BIS Standards

Parameter	Result	Acceptable Limit	Permissible Limit	Status
pH	7	6.5-8.5	No relaxation	Within limits
Turbidity (NTU)	4.9	1	5	Above acceptable but within permissible limit.
Total Hardness as CaCO <sub>3</sub> (mg/L)	474	200	600	Above acceptable but within permissible limit.
Calcium Hardness (mg/L)	127.34	75	200	Above acceptable but within permissible limit.
Magnesium Hardness	37.9	30	100	Above acceptable but within permissible limit.
Chloride (mg/L)	95	250	1000	Within limits
Total Coliform (MPN/100ml)	240	Not detectable	Not detectable	Exceeds limits.
Fecal Coliform (MPN/100ml)	70	Not detectable	Not detectable	Exceeds limits.

The analysis reveals that while most physicochemical parameters are within acceptable limits as per IS 10500:2012 standards, the microbiological contamination (Total and Fecal Coliform) significantly exceeds the safety standards for drinking water. This contamination could be attributed to seepage from the nearby waste dump site & Open defecation which pose a public health concern.

#### 4. Stakeholder Consultation:

The following stakeholders were present during the inspection:

- Sh. Ramesh Prasad, Complainant
- Sh. Sanjeev Kumar & Others Villagers
- Sh. Goutam Sah, Mukhia, Gram Panchayat-Katsa (Amnour)
- Dr. Shashank Kumar, Medical Officer, Arna PHC, Amnour
- Sh. Indu Bhushan, Advocate, Nagar Nigam, Chapra.

**Key Feedback:** The villagers expressed their preference for relocating the dumpsite, which warrants careful consideration in future planning decisions.

#### 5. Regulatory Compliance Status]

The dump site is operating without consent from the Bihar State Pollution Control Board the Nagar Nigam, Chhapra has submitted: - KML file - Checklist (Annexure-III) to BSPCB, BSPCB has advised obtaining Environmental Clearance from SEIAA, Bihar.

BSPCB issued directions dated, 21 August, 2024 under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 and Section 33A of the Water (Prevention and Control of Pollution) Act, 1974.

#### 6. Health Impact Assessment:

Based on the official document from Community Health Centre Amnour in Saran, Bihar, there has been a notable increase in number of patients across all three facilities (at Koreya, Sandhalpur, and Katsa) from 2023 to 2024. The OPD visits showed substantial

growth, with Koreya increasing from 5,340 to 7,380, Sandhalpur from 1,764 to 2,820, and Katsa from 5,616 to 7,656. Similarly, Diarrheal patient registrations also improved across all centres, with Koreya showing the highest percentage increase from 68 to 97 patients, followed by Sandhalpur (52 to 63) and Kataya (74 to 85). The said document is enclosed as **annexure- III**.

**D. Recommendations:**

**In view of the above observation, the following recommendations are provided:**

- i. No further dumping of the solid waste at the alleged site may be allowed.
- ii. The site inspection and analysis report of ground water reveal significant environmental violations requiring immediate intervention by respective agencies.
- iii. For public health protection, authorities should issue a water quality advisory, provide alternative water supply sources, and implement a comprehensive health monitoring system for affected populations.
- iv. To address the moderate odor issues, an odor management system should be implemented immediately. This should include daily application of approved deodorizing agents following a schedule.
- v. Based on the groundwater analysis, health impact assessment and stakeholder feedback, the dump site should be relocated following a comprehensive site selection process considering environmental, social, and economic factors with proper geological assessments and in compliance with SWM Rules 2016 and EIA Notification, 2006 and subsequent amendments.

*Ashok Kumar*  
Ashok Kumar,  
ASO, BSPCB

*Nalini Mohan Singh*  
Nalini Mohan Singh,  
Scientist, BSPCB

*Debabrata Das*  
Debabrata Das  
Scientist 'B'  
CPCB

*Mullesh Kumar*  
Mullesh Kumar,  
Additional Collector,  
Saran

SURETRAD RESEARCH PVT. LTD (CHHAPPAN)

MONTH - MAY (2024)

Shayam Chowk

S/NO	DATE	NETWEIGHT	Total Vechile.
1	02/05/24	204.33	13
2	03/05/24	258.55	17
3	04/05/24	312.04	19
4	05/05/24	242.84	19
5	06/05/24	573.615	43
6	07/05/24	486.67	30
	Total	2070.045	141



SURETRAD RESEARCH PVT. LTD (CHHAPP)  
Month - June 2024 Shayam Chowk

S.No	Date	Net Weight	Vehicle	Visit
8	01/06/24	292.23	24	
9	02/06/24	147.935	11	
10	03/06/24	184.11	12	
11	04/06/24	428.28	29	
12	05/06/24	265.82	18	
13	06/06/24	219.29	14	
14	07/06/24	378.33	25	
15	08/06/24	366.845	29	
16	09/06/24	468.29	36	
17	10/06/24	572.28	43	
18	11/06/24	560.95	44	
19	12/06/24	672.085	51	
20	13/06/24	466.56	36	
21	14/06/24	596.47	44	
22	15/06/24	612.635	48	
23	16/06/24	669.11	48	
24	17/06/24	660.99	42	
25	18/06/24	747.1	49	
26	19/06/24	773.995	55	
27	20/06/24	765.095	54	
28	21/06/24	787.284	56	
29	22/06/24	697.655	51	

~~X~~

~~X~~

SURETRAD RESEARCH PVT LTD (CHHAPRA)

Month - June - 2024

Shyam Chowk

S.No	Date	Net Wight	Vechile No	Visit
23	23/06/24	766.995	54	
24	24/06/24	800.35	57	
25	25/06/24	530.44	82	
26	26/06/24	733.295	59	
27	27/06/24	760.66	59	
28	28/06/24	899.64	58	
29	29/06/24	407.615	27	
30	30/06/24	352.205	29	
Total		18584.584	1385	

~~X~~

SURE TRAD RESEARCH PVT LTD (CHHAPPAN)  
 Thomas Report - JUNE Skyam Chowk

S No	Date	Start time	End-time	Visit
1	1/06/24	6:00 AM	2:00 AM	
2	02/06/24	6:00 AM	2:00 AM	
3	03/06/24	6:00 AM	2:00 AM	
4	04/06/24	6:00 AM	2:00 AM	
5	05/06/24	6:00 AM	2:00 AM	
6	06/06/24	6:00 AM	2:00 AM	
7	07/06/24	6:00 AM	2:00 AM	
8	08/06/24	6:00 AM	2:00 AM	
9	09/06/24	6:00 AM	2:00 AM	
10	10/06/24	6:00 AM	2:00 AM	
11	11/06/24	6:00 AM	2:00 AM	
12	12/06/24	6:00 AM	2:00 AM	
13	13/06/24	6:00 AM	2:00 AM	
14	14/06/24	6:00 AM	2:00 AM	
15	15/06/24	6:00 AM	2:00 AM	
16	16/06/24	6:00 AM	2:00 AM	
17	17/06/24	6:00 AM	2:00 AM	
18	18/06/24	6:00 AM	2:00 AM	
19	19/06/24	6:00 AM	2:00 AM	
20	20/06/24	6:00 AM	2:00 AM	
21	21/06/24	6:00 AM	2:00 AM	
22	22/06/24	6:00 AM	2:00 AM	



NET WEIGHT REPORT - NOVEMBER  
Chhabra Shyam Chook

Date	NET WEIGHT	Vehicle	Visit
01/11/24	552.9	37	
02/11/24	447.705	33	
03/11/24	5115.305	36	
04/11/24	513.515	36	
05/11/24	676.445	47	
06/11/24	501.81	33	
09/11/24	504.02	35	
10/11/24	530.81	34	
11/11/24	534.12	35	
12/11/24	597.83	38	
13/11/24	603.505	38	
14/11/24	532.785	39	
15/11/24	581.305	39	
16/11/24	647.515	40	
17/11/24	630.58	40	
18/11/24	623.82	40	
19/11/24	669.47	43	
20/11/24	451.87	30	
21/11/24	709.79	44	
22/11/24	597.34	37	
23/11/24	602.575	41	
24/11/24	620.69	37	

# NET WEIGHT REPORT - NOVEMBER

Chhabra Shyam Chook

Date	Net weight	Vehicle	Visit
25/11/24	709.905	41	
26/11/24	684.745	44	
27/11/24	718.89	44	
28/11/24	651.315	42	
29/11/24	648.03	42	
30/11/24	581.53	38	
Total	16640.2	1083	

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Tutoran Report - November  
Chhabra Shyam Chook

Date	Start time	End Time	Visit
01/11/24	7:00 AM	3:30 AM	
02/11/24	7:00 AM	3:30 AM	
03/11/24	7:00 AM	3:30 AM	
04/11/24	7:00 AM	3:30 AM	
05/11/24	7:00 AM	3:30 AM	
06/11/24	7:00 AM	3:30 AM	
09/11/24	7:00 AM	3:30 AM	
10/11/24	7:00 AM	3:30 AM	
11/11/24	7:00 AM	3:30 AM	
12/11/24	7:00 AM	3:30 AM	
13/11/24	7:00 AM	3:30 AM	
14/11/24	7:00 AM	3:30 AM	
15/11/24	7:00 AM	3:30 AM	
16/11/24	7:00 AM	3:30 AM	
17/11/24	7:00 AM	3:30 AM	
18/11/24	7:00 AM	3:30 AM	
19/11/24	7:00 AM	3:30 AM	
20/11/24	7:00 AM	3:30 AM	
21/11/24	7:00 AM	3:30 AM	
22/11/24	7:00 AM	3:30 AM	
23/11/24	7:00 AM	3:30 AM	
24/11/24	7:00 AM	3:30 AM	

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Toroman Report - November  
Chhabra Shyam Chook

Date	Start time	End time	Visit
25/11/24	7:00 AM	3:30 AM	
26/11/24	7:00 AM	3:30 AM	
27/11/24	7:00 AM	4:00 AM	
28/11/24	7:00 AM	3:30 AM	
29/11/24	7:00 AM	3:30 AM	
30/11/24	7:00 AM	3:30 AM	

NET WEIGHT REPORT - DECEMBER  
Shyam Chak - CHAKRA

Date	Net Weight	Vehicle	Visit
1/12/24	686.94	46	
2/12/24	653.985	41	
3/12/24	719.155	51	
4/12/24	708.96	47	
5/12/24	609.75	50	
6/12/24	476.54	34	
7/12/24	621.395	39	
8/12/24	672.85	44	
9/12/24	640.465	43	
10/12/24	658.755	43	
11/12/24	614.215	45	
12/12/24	624.58	40	
13/12/24	600.85	40	
14/12/24	600.82	38	
15/12/24	670.35	40	
16/12/24	750.81	51	
17/12/24	782.1	48	
18/12/24	717.905	46	
19/12/24	723.365	46	
20/12/24	723.365	<del>47</del>	
21/12/24	697.275	44	
22/12/24	754.17	50	

Tutoring Report - Shyam Chak Chapra  
- DECEMBER - 2024

Date	Start time	End Time	Visit
01/12/24	7:00	3:30	
02/12/24	7:00	3:30	
03/12/24	7:00	3:30	
04/12/24	7:00	3:30	
05/12/24	7:00	3:30	
06/12/24	7:00	3:30	
07/12/24	7:00	3:30	
07/12/24	7:00	4:00	
08/12/24	7:25	4:30	
09/12/24	7:00	3:30	
10/12/24	7:00	3:30	
11/12/24	7:00	3:30	
12/12/24	7:00	4:00	
13/12/24	7:00	4:00	
14/12/24	7:20	4:00	
15/12/24	7:25	4:00	
16/12/24	7:00	4:00	
17/12/24	7:00	4:00	
18/12/24	7:00	4:00	
19/12/24	7:00	4:00	
20/12/24	7:25	3:50	
21/12/24	7:30	4:20	

# Toomari Report - Shyam Chak Ghhapra

23/12/24	7:20	3:30
24/12/24	7:30	3:30
25/12/24	7:00	3:30
26/12/24	7:30	4:00
27/12/24	7:10	
28/12/24		

~~X~~  
NET WEIGHT REPORT - DECEMBER  
SHYAM CHAK - GHAPRA

23/12/24	720.39	48
24/12/24	575.185	37
25/12/24	691.305	47
26/12/24	698.47	48
27/12/24		
28/12/24		

## Community Health Centre Amnour, saran

सामुदायिक स्वास्थ्य केन्द्र अमनौर, सारण

Phone 9470003725

E-mail-phcamnour@gmail.com



बिहार सरकार



पत्रांक.....541

दिनांक....27.12.2024

HWC का नाम	वर्ष	OPD की संख्या	डारियाँ मरिजों कि संख्या	अभ्युक्ति
अति० प्रा० स्वास्थ्य केन्द्र कोरेयों	2023	5340	68	
	2024	7380	97	
HWC संडलपुर	2023	1764	52	
	2024	2820	63	
अति० प्रा० स्वास्थ्य केन्द्र कटसा	2023	5616	74	
	2024	7656	85	

नोट- 2023 के अपेक्षा 2024 में मरीजों की संख्या में वृद्धि हुई है।

*[Handwritten Signature]*  
27/12/24

प्रभारी चिकित्सा पदाधिकारी  
सामुदायिक स्वास्थ्य केन्द्र, अमनौर

**BIHAR STATE POLLUTION CONTROL BOARD**  
Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,  
Patliputra, Patna - 800010

Ref. No. 2435

From:

Patna, dated: 16.11.23

S. Chandrasekar, IFS,  
Member Secretary.

To

The Municipal Commissioner,  
Chapra Municipal Corporation,  
Chapra, Bihar.

**Sub: Evaluation of Potential sanitary landfill site-regarding.**

**Ref: Schedules I & II of the Solid Waste Management Rules, 2016, checklist and .kml /  
shape file of Chapra Municipal Corporation, Chapra.**

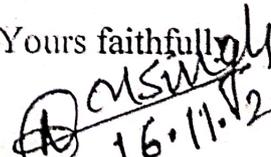
Sir,

With reference to the above mentioned subject and matter under reference, it is to inform that the landfill site has been evaluated on the basis of checklist and the related .kml / shape file submitted by Chapra Municipal Corporation, Chapra (a Google Map enclosed herewith).

For this landfill site, SEIAA, the appropriate approval authority may be approached for obtaining Environmental Clearance.

Encl: As above.

Yours faithfully

  
16.11.2023  
A (S. Chandrasekar)  
Member Secretary.



**Bihar State Pollution Control Board**  
Parivesh Bhawan, Patliputra Industrial Area, Patliputra, Patna-800 010

**Analysis Report**

S. No.	Particulars	Details
1.	Name of the sampling location	Handpump Water, Sanjay Kumar Sah, Saran, PIN- 841311.
2.	Date of sample collection	27.12.2024
3.	Sample collected by	Ramagya Ram (FA).
4.	Nature of Sample	Handpump Water
5.	GPS Coordinate of sampling point	25.88137531, 84.90921862
6.	Date of sample submission	27.12.2024
7.	Sample received by	Central Laboratory, BSPCB, Patna
8.	Laboratory Reference No.	2327

S No.	Parameters	Date of Analysis	Result	Method of Analysis	Standards as per IS 10500:2012 Indian Standard Drinking Water- Specification	
					Acceptable Limit	Permissible Limit
1.	pH	27.12.2024	7.0	IS 3025 (Part-11)	6.5-8.5	No relaxation
2.	Turbidity (NTU)	27.12.2024	4.9	IS 3025 (Part-10)	1	5
3.	Electrical Conductivity (micro mhos/cm)	27.12.2024	1066	...	...	...
4.	Total Hardness as CaCO <sub>3</sub> (mg/L)	02.01.2025	474	IS 3025 (Part-21)	200	600
5.	Calcium Hardness as Ca (mg/L)	02.01.2025	127.34	IS 3025 (Part-40)	75	200
6.	Magnesium Hardness as Mg (mg/L)	02.01.2025	37.90	IS 3025 (Part-46)	30	100
7.	Chloride (mg/L)	02.01.2025	95.0	IS 3025 (Part-32)	250	1000
8.	Alkalinity as CaCO <sub>3</sub> (mg/L)	02.01.2025	256	IS 3025 (Part-23)	200	600
9.	Phosphate (mg/L)	02.01.2025	0.07	IS 3025 (Part-31)	...	...
10.	Nitrate as N (mg/L)	...	NA	IS 3025 (Part-34)	45	No Relaxation
11.	Ammonical Nitrogen as N (mg/L)	02.01.2025	BDL	IS 3025 (Part-34)	0.5	No Relaxation
12.	Fluoride (mg/L)	02.01.2025	0.94	IS 3025 (Part-60)	1.0	1.5
13.	Sulphate (mg/L)	02.01.2025	46.61	IS 3025 (Part-24)	200	400

*Signature*  
08/01/2025

14.	Total Suspended Solids (mg/L)	02.01.2025	8.0	IS 3025 (Part-17)	...	...
15.	Total Dissolved Solids (mg/L)	02.01.2025	722	IS 3025 (Part-16)	500	2000
16.	Total Coliform (TC) (MPN/100)	03.01.2025	240	MPN	Shall not be detectable in any 100 ml sample.	...
17.	Facal Coliform (FC) (MPN/100)	03.01.2025	70	MPN	...	...
18.	Iron (mg/L)	03.01.2025	BDL	IS 3025 (Part-53)	0.3	No Relaxation
19.	Lead (mg/L)	03.01.2025	BDL	IS 3025 (Part-47)	0.01	No Relaxation

Remark: Total Coliform & Facal Coliform are beyond the limit.

Shabnam Rani  
8/1/25

Report prepared by

(Shabnam Rani, JRF)

NCS Singh  
08.01.25

Report verified by

(Nalini Mohan Singh)  
Scientist

08.01.2025

(Anil Kumar)

Board Analyst

Board Analyst  
Bihar State Pollution Control Board  
PATNA



27 December 2024 12:06  
25.88137526N 84.9092186E

345° N

Ram Chak

Saran Division

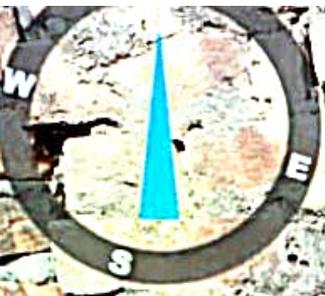
Bihar

Altitude: -13.2m

Speed: 0.0 km/h

Index number: 886





27 December 2024 12:06  
25.88137518N 84.90921854E

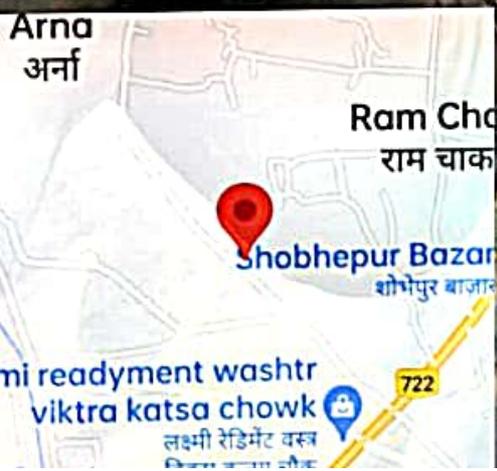
344° N

Ram Chak  
Saran Division  
Bihar

Altitude: 13.1m

Speed: 0.0km/h

Index number: 887





27 December 2024 12:06  
25.88137531N 84.90921862E

345° N

Ram Chak  
Saran Division  
Bihar

Altitude:-13.1m

Speed:0.0km/h

Index number: 885





27 December 2024 12:28  
25.88008315N 84.90645935E

312° NW

Manipur Bridge

Katase

Saran Division

Bihar

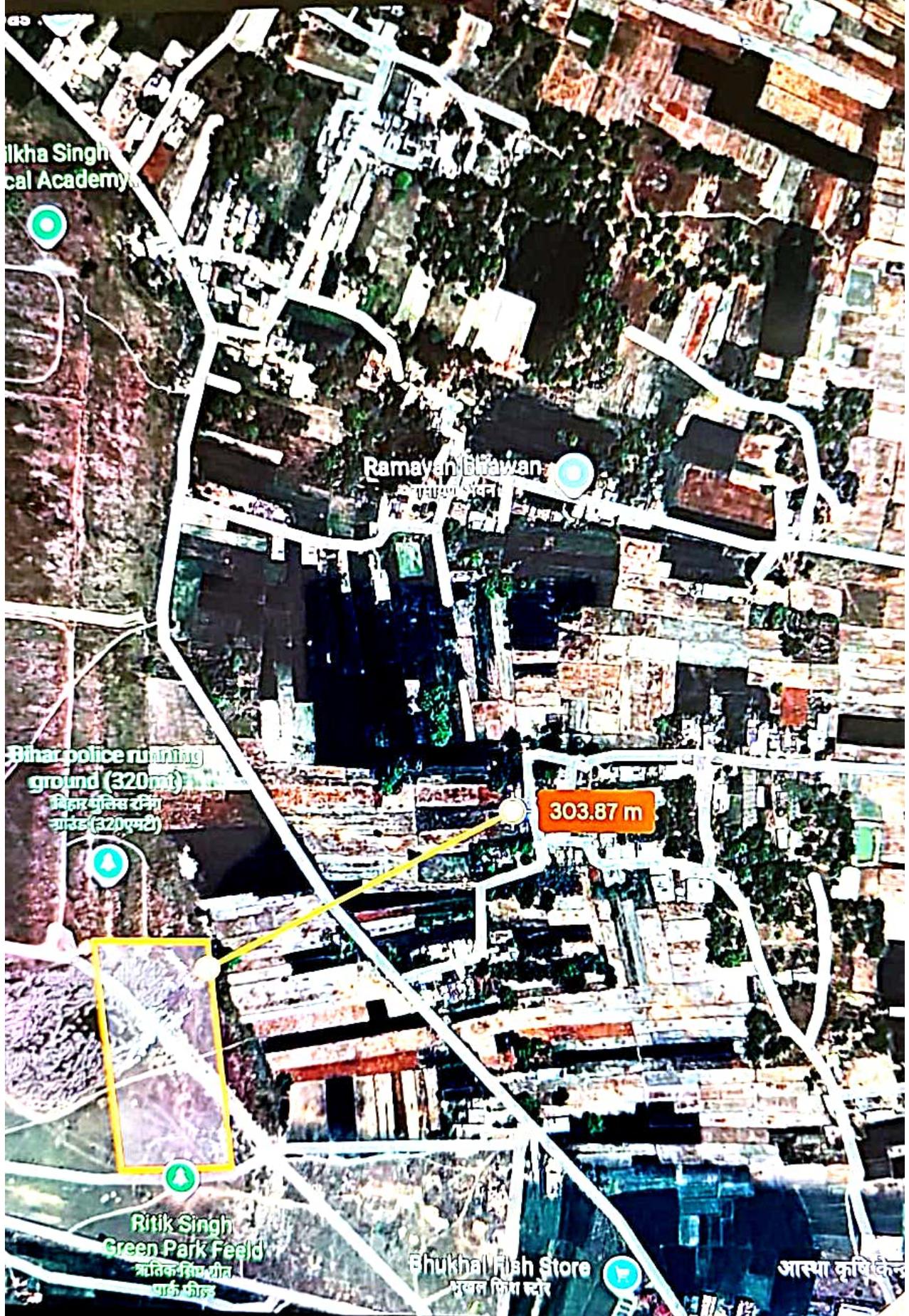
Altitude: 50m

Speed: 0.0km/h

Index number: 897







← **Measure**

Move the map and add points to measure distances and area

Length  
302.95 m

Jaxmi readyment washt vilaka katsa chowk  
जखी रीडिमेंट वॉशिंग विलका कटसा चौक



27 December 2024 12:28  
 25.88008488N 84.90643832E  
 315° NW  
 Manpur Bridge  
 Katsa  
 Saran Division  
 Bihar  
 Altitude: 151m  
 Speed: 0.0 km/h  
 Index number: 898

